

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 156/252/ND/2017

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.04.2018**

NAME OF THE COMPANY: M/s Himalayan Trail Beaters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Amarpreet Singh, Advocate

For the Respondent: None

ORDER

A request for adjournment is being made on behalf of the Ld. Counsel appearing for the Appellant. At his request adjourned to 13.4.2018.



**(Ina Malhotra)
Member (J)**